SUPREME COURT OF INDIA

Re: Reconsideration of the proposal of transfer of Mr. Justice T.B. Radhakrishnan, Chief Justice, Telangana High Court to Calcutta High Court.

This Collegium, <u>vide</u> Minutes dated 10th January, 2019 proposed transfer of Mr. Justice T.B. Radhakrishnan, Chief Justice, Telangana High Court, in interest of better administration of justice, to Calcutta High Court.

The above proposal sent to the Government has been referred back to the Chief Justice of India for reconsideration.

While making aforesaid recommendation dated 10th January, 2019, the Collegium has already considered all aspects pointed out by the Government for seeking reconsideration thereof. Nothing new has been brought to our notice. The Collegium, therefore, resolves to reiterate its recommendation dated 10th January, 2019 for transfer of Mr. Justice T.B. Radhakrishnan to Calcutta High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

(N.V. Ramana), J.

(Arun Mishra), J.

New Delhi, February 19, 2019.